

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Esst.(RJS)/130/2013

Date : 01.10.2013

In terms of the Government Order No.F.26(12)Nyaya/2009 dated 03.05.2010 and pursuant to Govt. Order No.F.19(9)Nyaya/2011 dated 31.01.2012 & Gazette Notification dated 14.09.2013(revision of effective strength of DJ Cadre), the following officers of District Judge Cadre are hereby granted **SELECTION SCALE** of pay in District Judge Cadre i.e. Rs.57,700-1230-58,930-1380-67,210-1540-70,290 with effect from the date mentioned against their names :-

S. NO.	NAME OF OFFICER	DATE FROM WHICH GRANTED	REMARKS
	SARVA SHRI / MS. :		
1	PRITHVI RAJ	01.04.2010	
2	DEVENDRA JOSHI	01.12.2011	
3	HEMANT KUMAR JAIN	01.04.2012	
4	NARSINGH DAS VYAS	06.04.2012	
5	UMA SHANKER VYAS	01.05.2012	
6	SURENDRA KUMAR JAIN	01.08.2012	
7	DHARAM CHAND JAIN	01.08.2012	
8	SHIV CHARAN BHUSHAN	01.08.2012	SINCE RETIRED
9	SANGEETA SHARMA	01.08.2012	
10	PHOOL CHAND JHANJHARIYA	01.08.2012	
11	SUBHA MEHTA	01.08.2012	
12	RAVI KUMAR GUPTA	31.08.2012	
13	KAMAL CHAND NAHAR	01.10.2012	
14	VINOD KUMAR BHARWANI	01.12.2012	
15	MADAN GOPAL VYAS	01.12.2012	
16	MAHAVEER PRASAD SHARMA-I	01.01.2013	

BY ORDER,


REGISTRAR GENERAL